IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

WP No. 28456 of 2025

(ASHUTOSH DIXIT Vs ECONOMIC OFFENCES WING AND OTHERS)

Dated: 01-09-2025

Shri S.R. Tamrakar - Sr. Advocate with Shri Ankit Chopra, Advocate for the petitioner.

Shri Madhur Shukla, Advocate for the respondent no.1.

Shri Anshuman Singh, Advocate for the Intervener through VC.

Shri Vasu Jain, Advocate for the Intervener.

Application (IA No.16218/2025) for intervention is perused by the Court.

Power of attorney executed by the interveners shows the same to be executed by Mrs. Nirmala Pathak W/o. Late Shri Satyendra Pathak and Mr. Yash Pathak S/o. Shri Sanjay Satyendra Pathak, R/o. Katni, Madhya Pradesh.

Mr. Sanjay Pathak has made an attempt to call me to have discussion regarding this particular matter, therefore, I am not inclined to entertain this writ petition.

Let the matter be placed before the Hon'ble Chief Justice for listing the matter before the appropriate Bench for consideration.

(VISHAL MISHRA) JUDGE